

(b) if so, whether foreign language knowing C.I.S. officers will be trained in this regard?

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) There is no proposal to set up an international news agency. However, there is a proposal to develop a pool of news agencies of the non-aligned countries.

(b) The question does not arise

Working hours of Chowkidars in M.E.S.

2366 SHRI RAMAVATAR SHASTRI: Will the Minister of DEFENCE be pleased to state

(a) whether hours of work for the vacant building chowkidars working in MES formations have been fixed by Government,

(b) whether they have to work for twenty four hours without payment of any extra remuneration by the authorities, and

(c) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (c). Chowkidars engaged by MES formations for looking after vacant buildings are required to live in the premises of vacant buildings and, for this purpose, they are allowed free accommodation in such premises. They are ordinarily permitted to take one day (24 hours) off duty in every fortnight. In the circumstances the question of allowing any extra remuneration does not arise

Dacoity in village Mundka, Delhi

2367. SHRI P. M. SAYEED. Will the Minister of HOME AFFAIRS be pleased to state

(a) whether a gruesome dacoity took place in village Mundka situated in the State of Delhi (zone 41) at night between 28th and 29th December, 1975,

(b) whether the police have since investigated the case and rounded up the dacoits

(c) whether Government have received any complaint regarding investigations made by the police in this case and

(d) if so whether Government propose to hand over the case to Central Bureau of Investigation for proper investigation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) Yes, Sir

(b) A case FIR No 422 dated 29-12-1975 u/s 395 397/366/376 IPC and 27/54/59 Arms Act has been registered at PS Nangloi and a large number of persons have been interrogated

(c) Yes Sir

(d) No, Sir However, it has been decided to entrust the further investigation of the case to the Crime Branch of the Delhi Police

A.I.R. Units at Mangalore and Brahmavar

2368 SHRI P. R. SHENOY Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the time by which broadcasting will be commenced in Mangalore and Brahmavar units of the A.I.R.; and

(b) whether broadcasting in regional languages of Tulu and Konkani will also be made from these units?

THE MINISTER OF STATE OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) Mangalore and Brahmavar units of All India Radio are expected to commence operation, with interim studio facilities, within the next 3-4 months.

(b) Yes, Sir.

Representation from hut dwellers of an abandoned Defence Air Field

2369. SHRI K SURYANARAYANA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received any representation from hut dwellers of abandoned defence air field at Tadepalligudem, Andhra Pradesh; and

(b) if so, the main points of their representation and action taken by Government thereon?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) Yes, Sir.

(b) The main request made by the hut dwellers is that their eviction should be stayed. It has been decided to stay the eviction for a month to enable the Government of Andhra Pradesh to consider the question of rehabilitation of the hut dwellers.

पांचवीं पंचवर्षीय योजना के दौरान गांवों का विद्युतीकरण

2370. श्री कमला मिश्र 'समुकर' : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पांचवीं पंचवर्षीय योजना में कम से कम 40 प्रतिशत गांवों का

विद्युतीकरण करने का लक्ष्य रखा गया है ;

(ख) क्या सरकार ने इस संबंध में विभिन्न राज्यों के विद्युत बोर्डों को यह भी सुझाव दिया है कि वे समय समय पर ग्रामीण विद्युतीकरण कार्यक्रम की प्रगति की समीक्षा किया करें ;

(ग) यदि हाँ तो इस संबंध में बिहार द्वारा की गई समीक्षा के निष्कर्ष क्या हैं ; और

(घ) बिहार राज्य विद्युत बोर्ड ने घापात स्थिति के बाद हम दिशा में कौन से कदम उठाये हैं ?

ऊर्जा मंत्रालय में उपमंत्री (प्रो० तिलोत्तम प्रसाद) : (क) देश में लगभग 5.76 लाख गांव है। चौथी पंचवर्षीय योजना के अन्त तक लगभग 1.55 लाख गांवों (27 प्रतिशत) को बिजली दे दी गयी थी। पांचवीं पंचवर्षीय योजना का आकार और विषयनीमायें अभी निश्चित नहीं हुई है। फिर भी पांचवीं योजना को रूप रेखा में 1,10,208 प्रतिशत गांवों को विद्युतीकृत करने का लक्ष्य प्रस्तावित किया गया है। अतः आशा है कि पांचवीं योजना के अन्त तक लगभग 2.65 लाख गांवों (46 प्रतिशत) को बिजली दे दी जायेगी।

(ख) केन्द्रीय सरकार ने ऐसा कोई सुझाव नहीं दिया है।

(ग) प्रश्न नहीं उठता।

(घ) घापात स्थिति की कोबपा के पश्चात् बिहार राज्य बिजली बोर्ड ने ग्राम विद्युतीकरण कार्यक्रम के निष्पादन और कार्यान्वयन को और अधिक प्रभावी बनाने की दृष्टि से संगठन को सुदृढ़ बनाने